RE. ADJOURNMENT MOTION—*Contd.*

SHRI BIJU PATNAIK (Kendrapara): Sir, I obey your ruling. We are only condemning the failure of the Government.... We are not condemning the Election Commission at all.

MR. SPEAKER: I have discussed it with the leaders of all the Groups.... There can be no adjournment motion..... *(Interruptions)*

MR. SPEAKER: You can discuss it in some other form, but not under this. *(Interruptions)*

MR. SPEAKER: I am not able to hear anything.

व्यवधान

अध्यक्ष महोदय :इस तरह से कोई नहीं बोलने देगा ।

व्यवधान

अध्यक्ष महोदय : सब कुछ बता दिया है । सब कुछ डिसकस कर लिया ।

(व्यवधान)

MR. SPEAKER: You come to me in the Chamber.

व्यवधान

अध्यक्ष महोदय पटनायक जी, आप पढ़ लें, और उस के बाद आकर मुझे समझा दें, मैं मान जाऊंगा ।

(व्यवधान)

SHRI K. LAKKAPPA (Tunkur): Sir, they have no right to go against your ruling. I request you to please regulate the proceedings.

अध्यक्ष महोदय आज साढ़े तीन बजे बिजनेस एडवाइजरी की मीटिंग है उस में तय कर लो ऐसे डिस्कस करना है । मैं तैयार हूं ।

(व्यवधान)

आप के कहने से राज थोड़े ही चलेगा । कानून तो कानून के हिसाब से ही चलेगा । यहां तो खुली किताब है । आप की मर्जी से करना चाहता हूं, बिजनेस एडवाइजरी कमेटी में तय कर लें ।

(Interruptions)

SHRI K. LAKKAPPA: We seek your protection, Mr. Speaker. You take action against them. Please regulate the proceedings of the House. I cannot understand the Opposition's going against your ruling. Please take action against them. They have no respect for democracy; they have no respect for the ruling of the Speaker. *(Interruptions)*

MR. SPEAKER: I cannot sit on the Chair and kill the rules. I cannot be a party for undoing the rules. This is what the rules are.

SHRI BIJU PATNAIK: You call us one by one.

MR. SPEAKER: I shall call you in my Chamber. There are no rules here under which I can call you here. If you do not want the House to run, do not run it. Do as you like.

SHRI BIJU PATNAIK: We want the whole of India to discuss it; we want the whole world to discuss it.

MR. SPEAKER: I am going according to the Constitution.

SHRI BIJU PATNAIK: That is your interpretation. You are wrong.

MR. SPEAKER: I might be wrong according to you. But this is my interpretation. But I am going according to the rules. I am perfectly right and I have been advised and I have read about it.

(Interruptions)

MR. SPEAKER: The boot is on the other leg.

SHRI BIJU PATNAIK: Your Parliament is only on that side of the Treasury Benches. The Opposition is also here. But, what are you doing about it?

MR. SPEAKER: I am doing what I am supposed to do.

व्यवधान

अध्यक्ष महोदय : मुझे क्या तकलीफ है?

You have a meeting with me and I will let you know. You cannot behave like this. I do not want to curb the discussion but I am asking you to have a meeting to find the way. I will not kill the rules.

SHRI HARIKESH BAHADUR: I want to raise a point of order.

MR. SPEAKER: I will not break the rules to please anybody. मैं तो सुनना चाहता हूं आप को, कोई आदमी सुनने देगा आप को ? बोलिये । 50 आदमी एक साथ बोल रहे हैं, यह डैमोक्रेसी है ?

(व्यवधान)

SHRI K. LAKKAPPA: You allow this side also.

अध्यक्ष महोदय : सारों को एलाऊ करता हूं, मैं किसी को रोकता हूं क्या ?

SHRI HARIKESH BAHADUR (Korakhpur): My point of order is.. *(Interruptions)*

अध्यक्ष महोदय : मैं तो ऊंची आवाज इसलिये बोलता हूं कि आप मेरी आवाज सुन लें ।

(व्यवधान)

SHRI HARIKESH BAHADUR: My point of order is that there is failure on the part of Central Government in taking notice of he inability of the State Government. Democracy is being assassinated in the country. That is why we want a discussion on the floor of the House.

अध्यक्ष महोदय : मुझे यही समझा दीजिये कि रिस्पोंसिब्लिटी आप की है, मैं मान जाऊंगा । (व्यवधान) आप जा कर बता दीजिये । मीटिंग काल कर रहा हूं साढ़े 3 बजे ।

(व्यवधान)

अध्यक्ष महोदय: मैं नहीं मानता, चीज गलत है ।

SHRI HARIKESH BAHADUR: It is a matter of vital importance. Let the whole matter be dscussed on the Floor of the House.

MR. SPEAKER: I do not say we do not discuss it. I only say let us sit together and find the means as to how to discuss it on the Floor of the House.

(Interruptions.)

MR. SPEAKER: This is wrong. The approach is wrong. We are having a meeting at 3.30 p.m.

SHRI SATYASADHAN CHAKRABORTY (Calcutta South): Mr. Speaker, then you agree if our adjournment motions are suitably worded the same will be admitted?

MR. SPEAKER: I will admit whatever is according to the rules. It is so simple. I do not depart from rules.

MR. SPEAKER: Why are you speaking at the same time?

अध्यक्ष महोदय: आप की बात को कोई नहीं लिख पा रहा है । इससे किसी को फायदा नहीं होता है । आप में इतनी एकता भी नहीं है कि एक वक्त एक आदमी बात कर सके । आप अपनी बात को जबर्दस्ती दूसरों के गले में ठूंसना चाहते हैं ।

(Interruptions.)

SHRI HARIKESH BAHADUR: Central Government did not even take notice of the failure of the State Government.

MR. SPEAKER: That we will discuss. Please come to me; I will explain. Mr. Rawat, Calling Attention.

(Interruptions)

अध्यक्ष महोदय: चैम्बर भी आप का ही है, मेरा नहीं है ।

DR. SUBRAMANIAM SWAMY (Bombay North-East): You have overruled the Adjournment Motions . . .
(*Interruptions*)

MR. SPEAKER: Order please.

SHRI ARIF MOHAMMAD KHAN (Kanpur): Can there be a discussion on your ruling?

DR. SUBRAMANIAM SWAMY: You have ruled-out all the adjournment motions. You are very well aware of the rules. You are up-to-date on the rules. You please tell us. . .

MR. SPEAKER Are you being sarcastic about it?

DR. SUBRAMANIAM SWAMY: No, Sir; absolutely not. How can I be sarcastic about you?

MR. SPEAKER: If you like you can. You have the liberty but I have not.

DR. SUBRAMANIAM SWAMY: Sir, you are a scholar of Sanskrit and so many other things. You know the rules perfectly well, and so you must be right. Will you please tell us, knowing the sentiments of the House, how we can, within the rules, discuss this matter? In principle, are you, Sir, against discussion of this subject?

MR. SPEAKER: No. That is what I told you. We are having a meeting of the Business Advisory Committee today at 3-30 P.M. We shall discuss the matter,

Now, Shri Arif Mohammad Khan.

SHRI NIREN GHOSH (Dumdum): Sir, you should kindly indicate what exactly you propose to do. How can constitution work unless a single bye-election cannot be held in normal time?

Mr: Speaker: I have also called him. why are you interjecting? Order please.

श्री आरिफ मोहम्मद खां : अध्यक्ष महोदय, मेरा नम्र निवेदन यह है कि सिर्फ थोड़े से लोग इस सदन में हंगामा और अव्यवस्था पैदा करना चाहते हैं। इस सदन का बहुमत काम को नियमानुसार और शान्तिपूर्वक चलाना चाहाता है। (व्यवधान) मेरी प्रार्थना है कि आप हम लोगों की रक्षा कीजिए, हमारे अधिकारों की रक्षा कीजिए। इस सदन का कार्य ठीक तरीके से चलना चाहिए। (व्यवधान)

DR. SUBRAMANIAM SWAMY: Sir, I draw your attention to one important matter. In the newspapers today...

MR. SPEAKER: You have to give some other motion on the subject for discussion.

DR. SUBRAMANIAM SWAMY: The Minister should make a Statement on these expulsions. The Minister should tell the House about the same. Three Pakisani diplomats have been expelled. What is the factual position, Sir?

अध्यक्ष महोदय : फारेन मिनिस्टर कल स्टेटमेंट करेंगे फारेन पालिसी पर। उस के बाद डिसकशन में आ जायेगा।

श्री धनिक लाल मण्डल (झंझारपुर) : मैंने एक एडजर्नमेंट मोशन दिया था। मैं आप से अपील करता हूं कि आप मेरी बात सुन लें। मैं नियम 60 के तहत व्यवस्था का प्रश्न उठा रहा हूं।

MR. SPEAKER: Over-ruled. आप तो स्पीकर रहे हैं। .

श्री धनिक लाल मण्डल : मैं रहा हूं, इसी लिए मैं कह रहा हूं कि आप एक मिनट के लिए मेरी बात सुन लीजिये। मैं नियम 60 के तहत व्यवस्था का प्रश्न उठा रहा हूं। मैंने जो एडजर्नमेंट मोशन दिया, आप ने

[श्री धनिक लाल मण्डल]

उस को अस्वीकृत कर दिया। तो आप नियम 60 के तहत मुझ को एक मिनट अपनी बात कहने का मौका दे सकते हैं ....

MR. SPEAKER: No. This I cannot allow.

(Interruptions)

अध्यक्ष महोदय : शास्त्री जी, आप क्या कहना चाहते हैं ?

श्री रामावतार शास्त्री (पटना) : मैं यह कहना चाहता हूं, चुनाव आयोग के बारे में मैं नहीं कह रहा हूं, मैं तो यह कह रहा हूं कि यह जिम्मेदारी सरकार की है कि कहीं चुनाव करवा दें। तो मैं यह जानना चाहता हूं कि इस मुल्क में कोई सरकार है या नहीं ? ....(व्यवधान) ...

अध्यक्ष महोदय : बैठ जाइये।

(व्यवधान)

अध्यक्ष महोदय : बैठ जाइये। आप यहीं नहीं चलने देते तो बाहर की बात क्या करते हैं ? आप तो हाउस को ही नहीं चलने देते। कोई पार्टी आप की है कि नहीं ? कोई व्यवस्था ही नहीं चलने देते।

(व्यवधान)

अध्यक्ष महोदय : बैठ जाइए।

(व्यवधान)

अध्यक्ष महोदय : लोग क्या कहेंगे आप के लिए ? यह क्या कर रहे हैं आप ? अगर बाहर वालों को पता लग गया तो क्या गत बनाएंगे आप की ?

(व्यवधान)

अध्यक्ष महोदय : हो गया। बैठ जाइए। किसी बात की हद् होती है।

(व्यवधान)

अध्यक्ष महोदय : अब वहां बात करेंगे।

(व्यवधान)

12.32 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE —*Contd.*

GROWING INCIDENCE OF DACOITIES AND LAWLESSNESS ON RUNNING TRAINS—*Contd.*

SHRI HARISH CHANDRA SINGH RAWAT (Almora): Sir, I call the attention of the Minister of Railways to the following matter of urgent public impartance and request that the may make a statement thereon:

> 'The growing incidence of dacoities and lawlessness in running tains with particular reference to the looting of the Lucknow-New Delhi mail on 30 October 1981, and killing of an Air Force Officer in an armed dacoity in Lucknow-Jhansi passenger train on 21 November, 1981.'

(Interruptions)

अध्यक्ष महोदय : राजनाथ जी, डैमोक्रेसी की हत्या मत करिए। इस डैमोक्रेसी को बचे रहने दीजिए।

(व्यवधान)

अध्यक्ष महोदय : क्या बताऊं ?

श्री राजनाथ सोनकर शास्त्री (सैदपुर) : यह जो इतना शोर शराबा हुआ उस का क्या उत्तर आपने दिया ?

अध्यक्ष महोदय : कहते हैं सारी रात रोयी मरा वह भी पड़ौसियों का।

(व्यवधान)

अध्यक्ष महोदय : आप तशरीफ रखिए। ब्लड प्रेशर हो जायगा आप को। बैठ जाइए।

(व्यवधान)

अध्यक्ष महोदय : यह काल अटेंशन उसी पर हो रहा है।

(व्यवधान)

अध्यक्ष महोदय : अब कुछ काम करने दीजिए। **(व्यवधान)**

MR. SPEAKER: Whatever the hon. Member is saying will not go on record without my premission, he is speaking.

(Interruptions)

*Not recorded.